## GOVERNMENT OF MANIPUR SECRETARIAT : HEALTH DEPARTMENT

## ORDERS

Imphal, the 15th April, 2021

No. MED-17/2/2020-HS-HEALTH: In supersession of all orders issued in this regard, all persons entering Manipur, whether by air or by road, and irrespective of place of origin, shall be allowed entry only on mandatory production of a negative RT-PCR/TrueNat/CB-NAAT COVID-19 test report taken within 72 hours from arrival in Manipur. This order shall become effective from **18<sup>th</sup> April**, **2021**. This preventive measure may be strictly complied by all concerned.

- Further, all Army/CAPF units are instructed to arrange for COVID-19 testing of their personnel entering Manipur.
- 3. This issues with approval of the Competent Authority.

By orders etc.;

2 15/4/21

(Soiminlian Lengen)
Deputy Secretary (Health & FW)
Government of Manipur

## Copy to:

- 1. Secretary to Chief Minister, Manipur
- 2. Staff Officer to Chief Secretary, Government of Manipur
- 3. Director General of Police, Manipur
- 4. Principal Secretary (Health & FW), Government of Manipur
- Special Secretary (home), Government of Manipur with a request to issue instructions to Army/CAPF units in Manipur
- 6. All Deputy Commissioners, Government of Manipur
- 7. All Superintendents of Police, Manipur
- 8. Director of Health Services, Manipur
- 9. All CMOs, Manipur